

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 127/2016
RT CP (IB) No.148/Chd/Hry/2017**

**Sunflag Hospitals & Research
Centre Employees Union**

...Petitioner

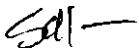
Versus.

M/s SRS Healthcare & Research Centre Ltd.

...Respondent

**Present:- Mr.Gaurav Tangri, Advocate for Petitioner.
None for respondent.**

Learned counsel for petitioner seeks one week's time to file Track Report of the Post office showing that the respondent was served while the matter was pending in the Hon'ble Punjab and Haryana High Court. Last opportunity is granted to file the same by 21.07.2017. List the matter on 26.07.2017.


(Justice R.P. Nagrath)
Member (Judicial)


July 13, 2017
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